

**Senior Civil Judge and JMFC, Kunigal**  
**Sri. Raghavendra.R**  
**CIVIL JUDGE ( SR. DN.)**  
**Cause List Date: 03-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b><u>02.45 PM to 05.45PM</u></b>				
1	O.S. 10/2010 (ARGUMENTS)		GANGAMMA <b>Vs</b> THIMMAIAH	S.R.RAMAKRISHNAIAH
2	O.S. 20/2012 (ARGUMENTS)		YESHASWINI <b>Vs</b> BALARAJU	N.SRIRAM REDDY
3	R.A. 23/2013 (ARGUMENTS)		SHREYAS <b>Vs</b> MANJUNATHA	VENKATESH
4	R.A. 52/2016 (ARGUMENTS) IA/1/2016		B.H. Nanjappa <b>Vs</b> J.T. Umesh	Chandrashekar C.S.
5	O.S. 116/2020 (FIRST HEARING) IA/1/2020		Smt. Yeshodamma <b>Vs</b> Shivalingaiah	A.N.Jagannathareddy
6	R.A. 16/2014 (ARGUMENTS)		VENKATESHAIH SINCE DEAD BY HIS LRS <b>Vs</b> GOVINDAIAH	H.M.ANANTHAKUMARAIAH
7	R.A. 48/2016 (ARGUMENTS) IA/1/2016		Padma <b>Vs</b> Huchamma	S.R. Ramakrishnaiah
8	M.A. 13/2017 (ARGUMENTS)		Vasanthaiah <b>Vs</b> Smt. Meenakshi	Narasimhaih
9	R.A. 16/2012 (JUDGEMENT)		NARAYANAPPA <b>Vs</b> RANGASWAMY	M.GUDDAPPA
10	R.A. 27/2019 (JUDGEMENT) IA/1/2019		Govindaiah <b>Vs</b> Mohammed Ismail	K.M. Thimmappa
11	O.S. 41/2012 (ORDERS)		SAKAMMA <b>Vs</b> G.M.HONNAMMA	B.K. VENKATAKRISHNA RAO
12	ECA 1/2014 (ORDERS)		Kalavathi <b>Vs</b> R. Srinivasa	V. Narendra
13	O.S. 64/2014 (ORDERS)		EXECUTIVE ENGINEER <b>Vs</b> KALAIHAIH	
14	O.S. 115/2020 (ORDERS) IA/1/2020		Auyub Khan <b>Vs</b> Thajmulla Pasha	Y.R.Harsha
<b><u>11.00 AM to 02.00PM</u></b>				
15	L.A.C. 89/2010 (NOTICE)		SIDDASHETTY <b>Vs</b> THE SPECIAL LAND ACQUISITION OFFICER	

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16	L.A.C. 480/2016 (NOTICE)		Ramanna <b>Vs</b> The Special Land Acquisition Officer	
17	O.S. 4/2010 (HEARING)		K.G. RAMESH <b>Vs</b> LAKSHMAMMA	C.S.CHANDRASHEKAR B.N.NAGARAJU
18	O.S. 68/2014 (HEARING)		Narasimhamurthy <b>Vs</b> Eramma	
19	O.S. 10/2011 (EVIDENCE)		H.A. MAHADEVAPPA <b>Vs</b> H.V. SRINIVASA MURTHY	MUMTAZ AHAMED
20	M.V.C. 1460/2011 (EVIDENCE)		SHAHANAZ <b>Vs</b> MURALI T A	K.NISAR AHAMED
21	O.S. 22/2013 (EVIDENCE)		SHARADAMMA <b>Vs</b> THAMMAIAH NANJAPPA	B.K.VENKATAKRISHNARAO
22	O.S. 40/2015 (EVIDENCE) IA/2/2015 IA/1/2015		Sri.B.M. Kumar <b>Vs</b> Sri.H.H. Venkata Rao	K. Nisar ahamed
23	M.C. 16/2018 (EVIDENCE)		Rajanna <b>Vs</b> Smt. Manjula	Harish H.G
24	M.C. 25/2020 (EVIDENCE)		Radhamani H.G. <b>Vs</b> Boralinga	L.V. Vijayakumar
<b>CROSS EXAMINATION OF PW</b>				
25	O.S. 25/2010 (EVIDENCE)		RAMANNA <b>Vs</b> KALABOREGOWDA	S.R.RAMAKRISHNAIAH A.R. RANGASWAMY
26	O.S. 116/2007 (ARGUMENTS)		KHALANDAR <b>Vs</b> NASEEMA KHANUM	S.R.RAMAKRISHNAIAH A.R. RANGASWAMY
27	O.S. 117/2007 (ARGUMENTS)		ABIB KHAN <b>Vs</b> NASEEMA KHANUM	S.R.RAMAKRISHNAIAH A.R. RANGASWAMY
28	M.C. 44/2020 (FIRST HEARING)		S.Yogesh aliyas Sunil Kumar <b>Vs</b> Smt. Ashwini.G	S.M.Raju
<b>Cases listed below are adjourned due to Covid 19</b>				
29	O.S. 60/2015 (HEARING) IA/1/2015	<b>05-12-2020 (11.00 AM to 02.00PM)</b>	Indra Singhvi <b>Vs</b> M. Srinivas	B. Vishwanatha
30	O.S. 8/2018 (HEARING) IA/1/2018	<b>05-12-2020 (11.00 AM to 02.00PM)</b>	Lakshmidevi <b>Vs</b> Thibbegowda alias Shivaramaiah	H.K. Honnegowda

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
31	M.C. 3/2020 (A.D.R.)	<b>05-12-2020</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	Gopinath <b>Vs</b> Nil	Narayanaswamy. K.J
32	O.S. 43/2016 (SUMMONS) IA/1/2016	<b>05-12-2020</b>	Nanjamma <b>Vs</b> Lakshmidevi	M.A. Chandraiah
33	EX 13/2017 (SUMMONS)	<b>05-12-2020</b>	Huchamma <b>Vs</b> The Special Land Acquisition Officer	Chandre Gowda
34	O.S. 88/2017 (SUMMONS) IA/1/2017	<b>05-12-2020</b>	Pachapeer <b>Vs</b> C.Ramanna	B.G.Ramachandraprasad
35	O.S. 62/2019 (SUMMONS)	<b>05-12-2020</b>	Gangamma <b>Vs</b> Giriyamma	B.G. Ramachandra Prasad
36	R.A. 39/2019 (SUMMONS) IA/1/2019	<b>05-12-2020</b>	Riyazuddin <b>Vs</b> Mohammed Peer	D. SathyaNarayana Odeyar
37	M.V.C. 988/2019 (SUMMONS)	<b>05-12-2020</b>	Mohammed Shafi <b>Vs</b> Ummer Beri.K	Abdul Rahman
38	R.A. 52/2019 (SUMMONS)	<b>05-12-2020</b>	M.D.Kapanaiah <b>Vs</b> Smt. Buddamma	B.R. Rangaswamy
39	O.S. 104/2019 (SUMMONS)	<b>05-12-2020</b>	Gavi Siddaiah <b>Vs</b> Smt. Parvathi	B.R. Rangaswamy
40	R.A. 60/2019 (SUMMONS)	<b>05-12-2020</b>	Mubarakulla Khan <b>Vs</b> Mohammed Rafi	A.R.Rangaswamy
41	O.S. 47/2020 (SUMMONS)	<b>05-12-2020</b>	Gayathri. K.R <b>Vs</b> Ramanna. D.K	A.R.Rangaswamy
42	O.S. 57/2020 (SUMMONS)	<b>05-12-2020</b>	Chandramma <b>Vs</b> Gundamma	Ranganatha J
43	O.S. 71/2020 (SUMMONS) IA/1/2020	<b>05-12-2020</b>	Rajanna <b>Vs</b> Krishnappa	B.R. Rangaswamy
44	EX 26/2019 (NOTICE)	<b>05-12-2020</b>	B.M. Umesha <b>Vs</b> T.K. Sadashivaiah	Chandrashekar C.S.
45	O.S. 5/2020 (NOTICE) IA/1/2020	<b>05-12-2020</b>	Madaiah <b>Vs</b> Veerappaji	B.R. Rangaswamy
46	R.A. 15/2020 (NOTICE)	<b>05-12-2020</b>	Fathima Zehra <b>Vs</b> Shakirunnissa	Suresha N
47	R.A. 50/2018 (ARGUMENTS)	<b>05-12-2020</b>	G.H.Mudlappa <b>Vs</b> Prathi	S.U. Singrigowda

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48	R.A. 31/2019 (ARGUMENTS) IA/1/2019	<b>05-12-2020</b>	Gangaiah <b>Vs</b> RAMU N.R	L.V. Vijayakumar
49	AIR.MISC. MVC 75/2020 (FIRST HEARING)	<b>05-12-2020</b>	Sandeepa K. <b>Vs</b> Ashpak Meera Mohiddin Ibrahim	a
50	AIR.MISC. MVC 76/2020 (FIRST HEARING)	<b>05-12-2020</b>	H.G.Devaraju <b>Vs</b> Nithin S.	a
51	AIR.MISC. MVC 77/2020 (FIRST HEARING)	<b>05-12-2020</b>	Ramu <b>Vs</b> Sham C.S.	a
52	AIR.MISC. MVC 78/2020 (FIRST HEARING)	<b>05-12-2020</b>	Lakshmiprasad <b>Vs</b> K.N.Vasudeva Adiga	a
53	AIR.MISC. MVC 79/2020 (FIRST HEARING)	<b>05-12-2020</b>	Ramanna Gowda <b>Vs</b> Lavakumar H.C.	a
54	AIR.MISC. MVC 80/2020 (FIRST HEARING)	<b>05-12-2020</b>	C.S.Gowtham <b>Vs</b> S.H.Sathish	a

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		<b><u>02.45 PM to 05.45PM</u></b>		
1	C.C. 524/2011 (JUDGEMENT)		HULIYURDURGA POLICE STATION <b>Vs</b> KEMPEGOWDA M.N.	S.N.NAGAGHUSHAN
		<b><u>11.00 AM to 02.00PM</u></b>		
2	C.C. 65/2013 (ARGUMENTS)		AMRUTHUR POLICE STATION <b>Vs</b> ASHWATH	

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**PRL.CIVIL JUDGE AND JMFC., KUNIGAL**

**Sri.J Krishna**

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b>02.45 PM to 05.45PM</b>				
1	O.S. 119/2020 (SUMMONS) IA/1/2020		A.D Vaikuntamurthy <b>Vs</b> Channaiah	Chandrashekar C.S.
2	O.S. 137/2020 (SUMMONS) IA/1/2020 IA/2/2020		Kempaguligowda J D <b>Vs</b> Jayamma	B.R. Rangaswamy
3	O.S. 141/2020 (SUMMONS) IA/1/2020		Thimmaiah alias Military Thimmaiah <b>Vs</b> Rangappa	A.R.Rangaswamy
4	O.S. 143/2020 (SUMMONS) IA/1/2020		Nanjamma alias Thayamma <b>Vs</b> Rajappa	B.R. Narayanagowda
5	O.S. 149/2020 (SUMMONS) IA/1/2020		Shanthamma <b>Vs</b> Kempamma	B.R. Rangaswamy
6	O.S. 151/2020 (SUMMONS) IA/1/2020		D Rangaswamaiah <b>Vs</b> Jabeeulla Khan	B.R. Rangaswamy
7	O.S. 205/2020 (SUMMONS) IA/1/2020		Mahamed Anif Sab <b>Vs</b> Raziya Bi	Mumtaz Ahamed
<b>SS TO DEFT. BY RPAD</b>				
8	O.S. 209/2020 (SUMMONS)		Nanjappa <b>Vs</b> Hanumaiah	K.M. Thimmappa
9	O.S. 311/2020 (SUMMONS) IA/1/2020		Nagaraju M N <b>Vs</b> K V Janardhanaraju	S R Ramakrishnaiah
<b>SS TO DEFT. BY -SERVICE</b>				
10	O.S. 287/2020 (SUMMONS)		Shabana Rafeeq Shaik <b>Vs</b> Afsan Banu	Shankar T.M
<b>WRITTEN STATEMENT</b>				
11	O.S. 217/2020 (SUMMONS) IA/1/2020		Rangappa <b>Vs</b> Byatarangaiah	C L vasanth kumar
12	O.S. 337/2020 (SUMMONS) IA/1/2020		Lakshmidevi <b>Vs</b> Venkatalakshamma	M B Naveen Kumar
13	O.S. 15/2018 (HEARING) IA/2/2017 IA/1/2017		J.M. Venkatesh <b>Vs</b> J.D. Manjunath	Venkatesh
14	O.S. 505/2018 (HEARING) IA/1/2018		Narasimhaiah alias Kunduraiah <b>Vs</b> Thimmamma	Chandrashekar C.S.

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15	O.S. 341/2019 (HEARING)		Balaram <b>Vs</b> Hemalingegowda	Preetham David G
<b>11.00 AM to 02.00PM</b>				
16	O.S. 189/2020 (SUMMONS)		Chikkegowda C C <b>Vs</b> Bibijhan	M.Guddappa
17	O.S. 191/2020 (SUMMONS)		Naganna G <b>Vs</b> Bibijhan	M.Guddappa
<b>AMENDMENT</b>				
18	FDP 10/2010 (SUMMONS)		MAYAMMA <b>Vs</b> MAYANNA	M HUCHEGOWDA SRINIVAS H.C.
<b>SS TO DEFT. BY RPAD</b>				
19	O.S. 183/2020 (SUMMONS) IA/1/2020		Eranna <b>Vs</b> Satisha H.K	H B Yogeesh
20	O.S. 159/2015 (EVIDENCE)		Jayalakshamma aliyas Kamma <b>Vs</b> Puttalingamma	G.A.Rajesh
<b>CROSS EXAMINATION OF PW</b>				
21	O.S. 237/2015 (EVIDENCE) IA/1/2015 IA/2/2015		Pushpalatha <b>Vs</b> Shivamma	M.Guddappa Chandre Gowda
<b>FURTHER EVIDENCE FOR PLNTF</b>				
22	O.S. 295/2010 (EVIDENCE)		MAHALINGAIAH <b>Vs</b> K KUNDURIAIAH	S.R.RAMAKRISHNAIAH A.R. RANGASWAMY
<b>PLNTF EVIDENCE</b>				
23	O.S. 65/2018 (EVIDENCE) IA/1/2018		Jayalakshmi aliyas Smt. Jayamma <b>Vs</b> Lakshmidevi	V. Narendra
24	O.S. 37/2015 (DEFENCE EVIDENCE)		A. Ramdas <b>Vs</b> V.M. Ananthaiah	Krishna Raj
25	O.S. 17/2016 (DEFENCE EVIDENCE)		Nanjappa aliyas Nanjegowda <b>Vs</b> Bettaiah	Chandrashekar C.S.
26	O.S. 361/2020 (HEARING) IA/1/2020		Hanumaiah <b>Vs</b> Gangahanumaiah	Chikkegowda. C

**Cases listed below are adjourned due to Covid 19**

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27	O.S. 301/2017 (ORDERS)	<b>12-11-2020</b>	Shankarlingegowda <b>Vs</b> Janakamma	A.R.Rangaswamy
28	EX 26/2016 (SUMMONS)	<b>14-12-2020</b>	Narasimhaiah <b>Vs</b> Gangramaiah	D. SathyaNarayana Odeyar
29	O.S. 373/2019 (SUMMONS) IA/1/2019	<b>14-12-2020</b>	Sreedhara V. <b>Vs</b> Singreegowda	Thippeswamy T.
30	O.S. 403/2019 (SUMMONS) IA/1/2019	<b>14-12-2020</b>	Rangaiah <b>Vs</b> Lakshmana	B.R. Rangaswamy
31	O.S. 47/2020 (SUMMONS) IA/1/2020	<b>14-12-2020</b>	Lingamma Aliyas Chikkathayamma <b>Vs</b> Channamma	Chandrashekar C.S.
32	O.S. 59/2020 (SUMMONS) IA/1/2020 IA/2/2020	<b>14-12-2020</b>	Ramakrishna <b>Vs</b> Giriappa	K.H. Girishbabu
33	O.S. 97/2020 (SUMMONS) IA/1/2020 IA/2/2020	<b>14-12-2020</b>	Rangamma <b>Vs</b> Lakshamma	Chikkegowda. C
34	FDP 4/2020 (SUMMONS)	<b>14-12-2020</b>	K L Shivalingaiah <b>Vs</b> K S Puttalingaiah	B.R. Rangaswamy
35	FDP 2/2012 (HEARING)	<b>14-12-2020</b>	Venkataramaiah <b>Vs</b> Huchappa	B.K.R
36	O.S. 109/2013 (HEARING)	<b>14-12-2020</b>	M. D. SHASHIKALA <b>Vs</b> DASAEGOWDA	J. RANGANATH
37	O.S. 337/2015 (HEARING) IA/1/2015	<b>14-12-2020</b>	Dilshad Unnisa <b>Vs</b> Mohammed Ismail	Abdul Munaff
38	O.S. 165/2017 (HEARING) IA/1/2017	<b>14-12-2020</b>	Vijayalakshmi aliyas Vijayalakshamma <b>Vs</b> Lakshamma	M.Guddappa
39	O.S. 401/2017 (HEARING) IA/1/2017	<b>14-12-2020</b>	Ranganna <b>Vs</b> M.A Kunnegowda	S.U. Singrigowda
40	EX 5/2018 (HEARING)	<b>14-12-2020</b>	Mariyappa <b>Vs</b> Bettaswamy	
41	O.S. 101/2019 (HEARING) IA/1/2019 IA/2/2019	<b>14-12-2020</b>	Gangamma <b>Vs</b> Lalitha	Devaraj A.S.



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42	Misc 6/2017 (EVIDENCE)	<b>14-12-2020</b>	Desilingegowda <b>Vs</b> Nanjappa	B.R. Rangaswamy
43	O.S. 157/2018 (EVIDENCE) IA/1/2018 IA/2/2018	<b>14-12-2020</b>	Shivanand <b>Vs</b> Siddagangamma	Chikkegowda. C
44	O.S. 231/2019 (EVIDENCE) IA/1/2019	<b>14-12-2020</b>	Srinivasa B D <b>Vs</b> Gangabovi	Thippeswamy K H

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<b><u>02.45 PM to 05.45PM</u></b>				
1	C.C. 1106/2016 (ARGUMENTS)		Kunigal police <b>Vs</b> Nagaraju	
2	C.C. 1346/2017 (ARGUMENTS)		Gangadharaiah K.N <b>Vs</b> Alphanso K.D	B.R. Rangaswamy
3	C.C. 360/2014 (JUDGEMENT)		KUNIGAL PS <b>Vs</b> SRINIVAS AND OTHERS	L V VIJAYAKUMAR
<b><u>11.00 AM to 02.00PM</u></b>				
4	C.C. 462/2018 (EVIDENCE)		G.R.Nagaraja <b>Vs</b> Yogeesha G	M.Guddappa
5	C.C. 1171/2017 (EVIDENCE)		Suma G <b>Vs</b> Yogeesha G	M.Guddappa
6	C.C. 1173/2017 (EVIDENCE)		Gangadharaiah <b>Vs</b> Yogeesha G	M.Guddappa
7	C.C. 1276/2017 (EVIDENCE)		Hanumegowda D.N <b>Vs</b> Yogeesha G.	M.Guddappa
8	C.C. 1216/2017 (DEFENCE EVIDENCE)		Krishnappa L.K <b>Vs</b> Yogeesha G	M.Guddappa
<b>Cases listed below are adjourned due to Covid 19</b>				
9	C.C. 428/2018 (APPEARANCE OF ACCUSED)	<b>16-12-2020</b>	Kunigal Police Station <b>Vs</b> Praveenkumar	A.P.P.,K.M.Raghu
10	C.C. 430/2018 (APPEARANCE OF ACCUSED)	<b>16-12-2020</b>	Gangadhar <b>Vs</b> Ravikumar R	D. Danalakshmi
11	C.C. 536/2018 (APPEARANCE OF ACCUSED)	<b>16-12-2020</b>	B.R. Prakash <b>Vs</b> Bharath Gowda	G. Narashimhamurthy
12	C.C. 539/2018 (APPEARANCE OF ACCUSED)	<b>16-12-2020</b>	R.N.Hattirangaiah <b>Vs</b> Bettaswamy	B.R. Rangaswamy
13	CrI.Misc. 179/2018 (APPEARANCE OF ACCUSED)	<b>16-12-2020</b>	RTO Tumakuru <b>Vs</b> K. Boregowda	APP
14	C.C. 784/2018 (APPEARANCE OF ACCUSED)	<b>16-12-2020</b>	Hemavathi K <b>Vs</b> V.R.Murthy	Chikkegowda. C

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15	C.C. 1021/2018 (APPEARANCE OF ACCUSED)	<b>16-12-2020</b>	Shabbir <b>Vs</b> Lakshman	Jagadeesh
16	Crl.Misc. 282/2018 (APPEARANCE OF ACCUSED)	<b>16-12-2020</b>	Gowamma B. <b>Vs</b> Kiran aliyas Yogish	G.R. Kalpana
17	C.C. 1111/2018 (APPEARANCE OF ACCUSED)	<b>16-12-2020</b>	Nagesh M <b>Vs</b> Naveen Kumar	L.V. Vijayakumar
18	C.C. 1113/2018 (APPEARANCE OF ACCUSED)	<b>16-12-2020</b>	Lokesh M.N <b>Vs</b> Sadiq Pasha	Rajesh G.A.
19	Crl.Misc. 290/2018 (APPEARANCE OF ACCUSED)	<b>16-12-2020</b>	Thirumalamma aliyas Nalina <b>Vs</b> Krishnamurthy	G.R. Kalpana
20	C.C. 143/2019 (APPEARANCE OF ACCUSED)	<b>16-12-2020</b>	Lingarajgowda <b>Vs</b> K C Renukamma	L.V. Vijayakumar
21	C.C. 405/2019 (APPEARANCE OF ACCUSED)	<b>16-12-2020</b>	Kunigal Police Station <b>Vs</b> Suhas K.N.	APP
22	C.C. 407/2019 (APPEARANCE OF ACCUSED)	<b>16-12-2020</b>	Kunigal Police Station <b>Vs</b> Harisha	A.P.P
23	C.C. 427/2019 (APPEARANCE OF ACCUSED)	<b>16-12-2020</b>	Narashimurthy K.V <b>Vs</b> Krishnappa	Shankar T.M
24	C.C. 649/2019 (APPEARANCE OF ACCUSED)	<b>16-12-2020</b>	Siddarame Gowda N <b>Vs</b> Priya P	Lokesh K.R
25	C.C. 651/2019 (APPEARANCE OF ACCUSED)	<b>16-12-2020</b>	Mines and geology deputy Direct <b>Vs</b> D Ramesharaju	A.P.P
26	C.C. 837/2019 (APPEARANCE OF ACCUSED)	<b>16-12-2020</b>	Palanethra <b>Vs</b> Umesha	K. Ravishankar
27	C.C. 968/2019 (APPEARANCE OF ACCUSED)	<b>16-12-2020</b>	Divakar K N <b>Vs</b> Hemantha P R	N R Rajashekar
28	C.C. 1045/2019 (APPEARANCE OF ACCUSED)	<b>16-12-2020</b>	Umesha <b>Vs</b> M Mallesha	Narasimmaiah
29	C.C. 1139/2019 (APPEARANCE OF ACCUSED)	<b>16-12-2020</b>	Kunigal Police Station <b>Vs</b> Bharatha	A.P.P

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30	C.C. 1149/2019 (APPEARANCE OF ACCUSED)	<b>16-12-2020</b>	Kunigal Police Station <b>Vs</b> Rangaramaiah	A.P.P
31	C.C. 1405/2019 (APPEARANCE OF ACCUSED)	<b>16-12-2020</b>	Krishnappa <b>Vs</b> Srinivasa C V	Abdul Raof
32	C.C. 12/2020 (APPEARANCE OF ACCUSED)	<b>16-12-2020</b>	Spoorthi Finance <b>Vs</b> Hemantharaju H V	B.R. Rangaswamy
33	C.C. 13/2020 (APPEARANCE OF ACCUSED)	<b>16-12-2020</b>	Ramesh G K <b>Vs</b> K Kemparaju	Rajesh G.A.
34	C.C. 14/2020 (APPEARANCE OF ACCUSED)	<b>16-12-2020</b>	Sreenivasaraj N M <b>Vs</b> Jayakumar H K	Rajesh G.A.
35	C.C. 128/2020 (APPEARANCE OF ACCUSED)	<b>16-12-2020</b>	Sunil G <b>Vs</b> Abhishek K.V	Y.R Harsha
36	C.C. 129/2020 (APPEARANCE OF ACCUSED)	<b>16-12-2020</b>	Nayazullakhan <b>Vs</b> Amzadullakhan	Chandre Gowda
37	C.C. 130/2020 (APPEARANCE OF ACCUSED)	<b>16-12-2020</b>	Chandrushekar KS <b>Vs</b> Guruprasad	G.S. Narayana
38	C.C. 131/2020 (APPEARANCE OF ACCUSED)	<b>16-12-2020</b>	Lakshminarasegowda <b>Vs</b> Mahesha K S	L.V. Vijayakumar
39	C.C. 132/2020 (APPEARANCE OF ACCUSED)	<b>16-12-2020</b>	Varadaraju G.C <b>Vs</b> Vidyavathi C	G.R. Kalpana
40	C.C. 133/2020 (APPEARANCE OF ACCUSED)	<b>16-12-2020</b>	Raghu <b>Vs</b> Madusudan G	Chandre Gowda
41	C.C. 134/2020 (APPEARANCE OF ACCUSED)	<b>16-12-2020</b>	Chetan K.N <b>Vs</b> Nataraju	Lakshman Shetty
42	C.C. 188/2020 (APPEARANCE OF ACCUSED)	<b>16-12-2020</b>	Secretary Jantha Co Operative Society <b>Vs</b> Shyamala	D. SathyaNarayana Odeyar
43	C.C. 478/2018 (FRAMING OF CHARGE OR PLEA)	<b>16-12-2020</b>	N.C.Lakshmana <b>Vs</b> N.T.Muruli	N. Suresh
44	C.C. 796/2018 (FRAMING OF CHARGE OR PLEA)	<b>16-12-2020</b>	Kunigal Police Station <b>Vs</b> Nagesha	A.P.P

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45	C.C. 1306/2018 (FRAMING OF CHARGE OR PLEA)	<b>16-12-2020</b>	Krishna <b>Vs</b> Reshma	Nizam Pasha
46	C.C. 1338/2018 (FRAMING OF CHARGE OR PLEA)	<b>16-12-2020</b>	Kunigal Police Station <b>Vs</b> Ajeez	A.P.P
47	C.C. 321/2019 (FRAMING OF CHARGE OR PLEA)	<b>16-12-2020</b>	Kunigal Police Station <b>Vs</b> Thimmegowda H T	A.P.P
48	C.C. 513/2019 (FRAMING OF CHARGE OR PLEA)	<b>16-12-2020</b>	Y G Pushpalatha <b>Vs</b> H J Natraj	Shankar T.M
49	C.C. 646/2019 (FRAMING OF CHARGE OR PLEA)	<b>16-12-2020</b>	Ramanna <b>Vs</b> Shivakumar B N	M.Guddappa
50	C.C. 706/2019 (FRAMING OF CHARGE OR PLEA)	<b>16-12-2020</b>	Kunigal Police Station <b>Vs</b> Lokesha	A.P.P
51	C.C. 44/2020 (FRAMING OF CHARGE OR PLEA)	<b>16-12-2020</b>	Kunigal Police Station <b>Vs</b> Gopalakrishna	A.P.P
52	C.C. 846/2015 (EVIDENCE)	<b>16-12-2020</b>	Kunigal Police <b>Vs</b> Venkatesh	
53	C.C. 335/2016 (EVIDENCE)	<b>16-12-2020</b>	Kuniagal P.S. <b>Vs</b> Ramesh H.G.	
54	CrI.Misc. 494/2016 (EVIDENCE)	<b>16-12-2020</b>	Naseema Begum <b>Vs</b> Hussaian Ali	K.Rayaz Pasha
55	C.C. 1249/2016 (EVIDENCE)	<b>16-12-2020</b>	Kunigal police <b>Vs</b> Nagappa K.	
56	C.C. 81/2017 (EVIDENCE)	<b>16-12-2020</b>	Kunigal Police <b>Vs</b> Govindaiah	
57	C.C. 557/2017 (EVIDENCE)	<b>16-12-2020</b>	Y. H. Shivakumar <b>Vs</b> Ravikumar J	Shivaprasad G.P
58	CrI.Misc. 407/2017 (EVIDENCE)	<b>16-12-2020</b>	Paravathamamma <b>Vs</b> Shamachar	M.Guddappa
59	C.C. 144/2018 (EVIDENCE)	<b>16-12-2020</b>	Kunigal Police Station <b>Vs</b> Harish H.S	

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60	C.C. 154/2018 (EVIDENCE)	<b>16-12-2020</b>	Kunigal Police Station <b>Vs</b> Anand G.S	
61	C.C. 175/2018 (EVIDENCE)	<b>16-12-2020</b>	Kunigal Police Station <b>Vs</b> Muthurayappa	
62	C.C. 1323/2018 (EVIDENCE)	<b>16-12-2020</b>	Kunigal Police Station <b>Vs</b> Hanumesh	Kunigal PS

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<b><u>02.45 PM to 05.45PM</u></b>				
<b>ARGUMENTS BY ADV. PLFFS.</b>				
1	O.S. 266/2012 (ARGUMENTS)		C.S. NAGARAJU <b>Vs</b> C.S.SHIVAKUMAR	B R RANGASWAMY  K.N. SIDDEGOWDA
<b>FURTHER ARGUMENTS</b>				
2	O.S. 340/2015 (ARGUMENTS) IA/1/2015		H.c. Kempashetty <b>Vs</b> Chikkathayamma	Naveeda Sulthana
<b>HEARING ON IA</b>				
3	O.S. 142/2013 (ARGUMENTS)		NANJAMMA aliyas THAYAMMA <b>Vs</b> GOWDAIAH S.N.	GANGADAR.C.M.
4	O.S. 208/2015 (ARGUMENTS) IA/1/2015		Narayanaarao <b>Vs</b> K.V.Ravikumar	K. NISAR AHAMED
5	O.S. 208/2017 (A.D.R.) IA/1/2017		K.K.Honnegowda <b>Vs</b> Boralingaiah	Naveeda Sulthana
<b><u>11.00 AM to 02.00PM</u></b>				
<b>AMENDMENT</b>				
6	O.S. 128/2008 (SUMMONS)		GIRIGOWDA <b>Vs</b> JAYAMMA	K.N. RAMACHANDRAIAH  NATESH KUMARA
7	O.S. 18/2006 (NOTICE)		GANGAAMA <b>Vs</b> RAMANNA	
8	O.S. 362/2010 (NOTICE)		D.T. Srinivasa <b>Vs</b> Thimmamma	
9	O.S. 350/2011 (HEARING)		KRISHNEGOWDA <b>Vs</b> VENKATESHA	VENKATARAMU  S.U.SINGRIGOWDA
10	O.S. 378/2011 (HEARING)		GANGAMMA <b>Vs</b> CHIKKARANGAMMA	
11	O.S. 16/2012 (HEARING)		KHURSHIDUNNISA <b>Vs</b> MOHAMMAD ISMAIL	J. RANGANATH  NARASIMHAIAH
12	O.S. 418/2017 (HEARING) IA/1/2017 IA/2/2017		Rangaiah aliyas Kariappa aliyas Karianna <b>Vs</b> Muddappa aliyas Muddaiah	Chikkegowda. C
<b>CROSS EXAMINATION OF DW</b>				

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13	O.S. 280/2008 (EVIDENCE)		NANJAPPA <b>Vs</b> NINGAPPA	B R RANGASWAMY  D. SATYANARAYANA
14	O.S. 38/2009 (EVIDENCE)		H R NAGENDRA <b>Vs</b> CHANNIAIAH	M.GUDDAPPA  NARASIMHIAIAH
15	O.S. 158/2010 (EVIDENCE)		SREENIVASAN <b>Vs</b> RANGASWAMIAIAH	B.K. VENKATAKRISHNA RAO
<b>CROSS EXAMINATION OF PW</b>				
16	O.S. 304/2010 (EVIDENCE)		BORAI AH <b>Vs</b> VENKATACHALA	B.R. BASAVARAJU  K.M. THIMMAPPA
17	O.S. 346/2011 (EVIDENCE)		MOHAMMED GHOUSE <b>Vs</b> RAJU aliyas RAJA	K.L. LOKESH  NATESH KUMARA
<b>DEFN EVIDENCE</b>				
18	O.S. 204/2009 (EVIDENCE)		H M SIDDALINGACHAR <b>Vs</b> PARVATHAMMA	NAVEEDA SULTHANA. K  B.R.RANGASWAMY
<b>FURTHER EVIDENCE FOR PLNTF</b>				
19	O.S. 60/2009 (EVIDENCE)		NAGARAJU <b>Vs</b> VISVESHARAI AH and ANOTHER	
20	O.S. 52/2012 (ARGUMENTS)		NAGARATHMMA <b>Vs</b> H V NARAYAN.	S.U.SINGRIGOWDA  K.N. SIDDEGOWDA
<b>Cases listed below are adjourned due to Covid 19</b>				
21	O.S. 346/2017 (HEARING) IA/1/2017	<b>10-11-2020</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	Kempamma <b>Vs</b> Jabee unnisa	Prathapu K.S
22	O.S. 530/2018 (HEARING) IA/1/2018	<b>10-11-2020</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	H.V Srinivasashetty <b>Vs</b> Chikkathimmamma	Chandre Gowda
23	O.S. 414/2012 (SUMMONS)	<b>10-11-2020</b>	VENKATESH <b>Vs</b> BOREGOWDA@ KRISHNAMURTHY	K.C. RAJANNA
24	FDP 21/2015 (SUMMONS)	<b>10-11-2020</b>	Abdul Khadir <b>Vs</b> Mohammed peer	Mumtaz Ahamed
25	O.S. 166/2019 (SUMMONS) IA/1/2019	<b>10-11-2020</b>	Anawar Pasha <b>Vs</b> Pyare Jaan	A.R.Rangaswamy



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26	O.S. 490/2019 (SUMMONS) IA/1/2019	<b>10-11-2020</b>	Chikkahanumaiah <b>Vs</b> H Ramanna	Sadashivaiah B
27	O.S. 98/2020 (SUMMONS) IA/1/2020	<b>10-11-2020</b>	Jayamma <b>Vs</b> Poornima	Prathapu K S
28	O.S. 268/2020 (SUMMONS) IA/1/2020	<b>10-11-2020</b>	U S Sridhara <b>Vs</b> Suresha M B	Yogish H.B
29	O.S. 308/2020 (SUMMONS) IA/1/2020 IA/2/2020	<b>10-11-2020</b>	K K Shankar <b>Vs</b> Ramachandraiah K A	Y.R Harsha
30	O.S. 314/2020 (SUMMONS)	<b>10-11-2020</b>	Thavarekere Milk Producers co operatiave society secretary <b>Vs</b> Manchaiah	K.M. Thimmappa
31	O.S. 96/2018 (NOTICE)	<b>10-11-2020</b>	Srinivasa <b>Vs</b> Chinnagiraiah	Chandre Gowda
32	O.S. 260/2020 (NOTICE) IA/1/2020 IA/2/2020 IA/3/2020	<b>10-11-2020</b>	H G Eshawar <b>Vs</b> H B Jayaramu	Chandre Gowda
33	O.S. 428/2016 (HEARING) IA/1/2016	<b>10-11-2020</b>	Chikkanna <b>Vs</b> Chikkamma	B.R. Rangaswamy
34	O.S. 150/2019 (HEARING) IA/1/2019	<b>10-11-2020</b>	G Asharani <b>Vs</b> Jayalakshamma	Abdul Kareem Parvez
35	O.S. 298/2019 (EVIDENCE)	<b>10-11-2020</b>	Sharadamma <b>Vs</b> Janardhana B K	A.R.Rangaswamy

**Dangling IA:**

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<b>02.45 PM to 05.45PM</b>				
1	C.C. 374/2015 (ARGUMENTS)		H.S.Ramesh <b>Vs</b> Ningaiah	Y.K.Yallaiah
2	C.C. 985/2017 (FRAMING OF CHARGE OR PLEA)		L. Manjunath <b>Vs</b> Yogesh	BettaswamyGowda G R
3	C.C. 361/2018 (FRAMING OF CHARGE OR PLEA)		Huliyurdurga Police Station <b>Vs</b> Mahesh T.K.	
4	C.C. 826/2018 (FRAMING OF CHARGE OR PLEA)		Amruthur Police Station <b>Vs</b> Raghavendra	A.P.P
5	C.C. 400/2019 (FRAMING OF CHARGE OR PLEA)		Veeranna <b>Vs</b> H V Varadaraju	Rajesh G.A.
6	C.C. 665/2019 (FRAMING OF CHARGE OR PLEA)		Huliyurdurga Police Station <b>Vs</b> Basavaraju P K	A.P.P
7	C.C. 540/2016 (ACCUSED STATEMENT u/s 313 CrPC)		Rajesh B <b>Vs</b> Y.M. Girisha	B.R. Rangaswamy
8	C.C. 1077/2013 (ARGUMENTS)		KUNNEGOWDA <b>Vs</b> K. B. NAGARAJA	S.R.R N.A
9	C.C. 832/2014 (ARGUMENTS)		AMRUTHUR PS <b>Vs</b> H.P. RAJU and ANR.	L.V Vijayakumar
<b>Cases listed below are adjourned due to Covid 19</b>				
10	CrI.Misc. 48/2019 (SUMMONS)	<b>30-11-2020</b>	Harisha <b>Vs</b> The Tahasildar	Rajesh G.A.
11	CrI.Misc. 144/2019 (SUMMONS)	<b>30-11-2020</b>	Sumaya Banu <b>Vs</b> Shaik Aslam	L.V. Vijayakumar
12	CrI.Misc. 64/2020 (SUMMONS) IA/1/2020	<b>30-11-2020</b>	Arshiya <b>Vs</b> Maqsood pasha	Sapna K.B
13	CrI.Misc. 69/2020 (SUMMONS)	<b>30-11-2020</b>	Manojgowda <b>Vs</b> K S Gangadharaiah	A.R.Rangaswamy
14	C.C. 695/2015 (NOTICE)	<b>30-11-2020</b>	Range forest officer Kunigal range H,durga <b>Vs</b> Gundaiah	

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15	Crl.Misc. 331/2017 (NOTICE)	<b>30-11-2020</b>	P.C.Nanajamma <b>Vs</b> Chikkahanumanthappa	D. Danalashmi
16	Crl.Misc. 490/2017 (NOTICE)	<b>30-11-2020</b>	P.C.Nanajamma <b>Vs</b> Chikkahanumathappa	D. Danalashmi
17	Crl.Misc. 206/2018 (NOTICE) IA/1/2018	<b>30-11-2020</b>	Sunandamma <b>Vs</b> Kumar	Singaiah S.H
18	Crl.Misc. 114/2020 (NOTICE)	<b>30-11-2020</b>	The Commercial Tax Officer <b>Vs</b> S Siddalingaiah	A.P.P
19	Crl.Misc. 14/2020 (APPEARANCE OF PARTY)	<b>30-11-2020</b>	Chikkathayamma <b>Vs</b> The Tahasildar	Sharath Y G
20	Crl.Misc. 15/2020 (APPEARANCE OF PARTY)	<b>30-11-2020</b>	Chikkathayamma <b>Vs</b> The Tahasildar	Sharath Y G
21	Crl.Misc. 53/2020 (APPEARANCE OF PARTY)	<b>30-11-2020</b>	Chikkaputtaswamy aliyas Chikkaputtaswamaiah <b>Vs</b> The Tahasildar	Sharath G
22	C.C. 1518/2012 (HEARING)	<b>30-11-2020</b>	HULIYURDURGA PS <b>Vs</b> NATARAJ @ NANJEGOWDA	
23	P.C.R. 32/2015 (HEARING)	<b>30-11-2020</b>	M.L Gowri Shankar <b>Vs</b> Ramanand	Venkatesh
24	C.C. 1154/2018 (HEARING)	<b>30-11-2020</b>	Huliyurdurga Police Station <b>Vs</b> Raghu.N.	APP
25	Crl.Misc. 304/2019 (HEARING)	<b>30-11-2020</b>	P S Siddaiah <b>Vs</b> The Tahasildar	Abdul Raof
26	Crl.Misc. 305/2019 (HEARING)	<b>30-11-2020</b>	P S Siddaiah <b>Vs</b> The Tahasildar	Abdul Raof
27	P.C.R. 36/2020 (HEARING)	<b>30-11-2020</b>	Shivaraju <b>Vs</b> Umashankar	Yogish H.B
28	P.C.R. 37/2020 (HEARING)	<b>30-11-2020</b>	Shivaraju C N <b>Vs</b> M G Shivappa	Yogish H.B
29	Crl.Misc. 51/2020 (HEARING)	<b>30-11-2020</b>	Chikkaputtaswamy aliyas Chikkaputtaswamaiah <b>Vs</b> The Tahasildar	Sharath G

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30	Crl.Misc. 52/2020 (HEARING)	<b>04-12-2020</b>	Chikkaputtaswamy aliyas Chikkaputtaswamaiah <b>Vs</b> The Tahasildar	Sharatha G
31	Crl.Misc. 233/2020 (HEARING)	<b>04-12-2020</b>	Nanjundaiah <b>Vs</b> The Tahasildar	B.R. Rangaswamy
32	P.C.R. 116/2016 (EVIDENCE)	<b>04-12-2020</b>	K.G.Gopal <b>Vs</b> Section Officer BESCOM	V. Narendra
33	C.C. 1344/2016 (EVIDENCE)	<b>04-12-2020</b>	HDPS <b>Vs</b> Ningamma	
34	Crl.Misc. 363/2017 (EVIDENCE) IA/1/2017	<b>04-12-2020</b>	Roopa <b>Vs</b> Raju	Jayalakshmi .H
35	Crl.Misc. 231/2018 (EVIDENCE)	<b>04-12-2020</b>	Mamatha H.S. <b>Vs</b> N.P. Seetharamu	Lingaraju V.G
36	C.C. 528/2015 (APPEARANCE OF ACCUSED)	<b>04-12-2020</b>	Ravikumar H.J <b>Vs</b> Harisha B.G.	Yogesh H.B
37	Crl.Misc. 144/2017 (APPEARANCE OF ACCUSED)	<b>04-12-2020</b>	Roopashree <b>Vs</b> M.P. Umesh	Narasimmaiah
38	C.C. 324/2017 (APPEARANCE OF ACCUSED)	<b>04-12-2020</b>	HDPS <b>Vs</b> Eralingaiah	
39	C.C. 827/2018 (APPEARANCE OF ACCUSED)	<b>04-12-2020</b>	Amruthur Police Station <b>Vs</b> Sathish K	A.P.P
40	C.C. 1037/2018 (APPEARANCE OF ACCUSED)	<b>04-12-2020</b>	Amruthur Police Station <b>Vs</b> Yuvaraju T.S.	APP
41	C.C. 27/2019 (APPEARANCE OF ACCUSED)	<b>04-12-2020</b>	Naveen P N <b>Vs</b> Raghu	Mines and Geology
42	C.C. 755/2019 (APPEARANCE OF ACCUSED)	<b>04-12-2020</b>	Huliyurdurga Police Station <b>Vs</b> Panchalingaiah	A.P.P
43	C.C. 846/2019 (APPEARANCE OF ACCUSED)	<b>04-12-2020</b>	A G Gooligowda <b>Vs</b> Ushadevamma	Mumtaz Ahamed
44	C.C. 923/2019 (APPEARANCE OF ACCUSED)	<b>04-12-2020</b>	Huliyurdurga Police Station <b>Vs</b> Suman Y	A.P.P

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45	C.C. 240/2020 (APPEARANCE OF ACCUSED)	<b>04-12-2020</b>	Huliyurdurga Police Station <b>Vs</b> Kantharaju M N	A.P.P
46	C.C. 241/2020 (APPEARANCE OF ACCUSED)	<b>04-12-2020</b>	Huliyurdurga Police Station <b>Vs</b> Muniraju S	A.P.P
47	C.C. 254/2020 (APPEARANCE OF ACCUSED)	<b>04-12-2020</b>	Amruthur Police Station <b>Vs</b> Muddanna	A.P.P
48	C.C. 260/2020 (APPEARANCE OF ACCUSED)	<b>04-12-2020</b>	Huliyurdurga Police Station <b>Vs</b> Manjunatha	A.P.P
49	C.C. 261/2020 (APPEARANCE OF ACCUSED)	<b>04-12-2020</b>	Huliyurdurga Police Station <b>Vs</b> Shivaswamy	A.P.P
50	C.C. 338/2020 (APPEARANCE OF ACCUSED)	<b>04-12-2020</b>	Amruthur Police Station <b>Vs</b> Ajay J	A.P.P
51	C.C. 420/2020 (APPEARANCE OF ACCUSED)	<b>04-12-2020</b>	Amruthur Police Station <b>Vs</b> Mohammed Afroz	A.P.P
52	C.C. 421/2020 (APPEARANCE OF ACCUSED)	<b>04-12-2020</b>	Amruthur Police Station <b>Vs</b> C Narasimhamurthy	A.P.P
53	C.C. 450/2020 (APPEARANCE OF ACCUSED)	<b>04-12-2020</b>	S.G.Lokesh <b>Vs</b> Channegowda U.B	M.Guddappa
54	C.C. 1056/2018 (FRAMING OF CHARGE OR PLEA)	<b>04-12-2020</b>	Amruthur Police Station <b>Vs</b> Ravikumar L.N.	A.P.P
55	C.C. 250/2019 (FRAMING OF CHARGE OR PLEA)	<b>04-12-2020</b>	Amruthur Police Station <b>Vs</b> Boregowda	A.P.P

**Dangling IA:**